

Annexure - 3

Name of the Corporate Debtor : GVK Energy Limited
Date of Commencement of CIRP : 06.05.2025 (Order Copy Received on 07.05.2025)
List of Creditors as on : 31.08.2025

List of Operational Creditors (Government Dues)

(Amount in INR)

Sl. No.	Details of Claimant		Details of Claims Received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claims Not Admitted	Amount of Claims under Verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Total Amount of Claim Admitted	Nature of Claim	Whether related party?	% voting share in CoC, if applicable					
1	Commercial Tax Department	Govt. of Telangana	24.06.2025	1,294,128	-		No	-	-	-	-	1,294,128	As per suspended management, no amount is payable as per books of account and pending litigations. Subject to evaluation based on receipt of supporting documents.
2	Deputy Commissioner of Income Tax (TDS), Circle 1(1), Hyderabad		10.06.2025	38,750	-		No	-	-	-	-	38,750	As per suspended management, no amount is payable as per books of account and Income Tax Portal. Subject to evaluation based on receipt of supporting documents.
Total				1,332,878	-				-	-	-	1,332,878	